

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.213 of 2014 &  
I.A. No. 333 of 2014**

**Dated: 9<sup>th</sup> December, 2014**

**Present : Hon'ble Justice Mrs. Ranjana P. Desai, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**GSPC Gas Company Ltd. .... Appellant (s)  
Versus  
Gail India Limited& Anr. ... Respondent (s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Piyush Joshi  
Ms. Sumiti Yadava  
Ms. Meghana Chandra**

**Counsel for the Respondent(s) : Ms. Sonali Malhotra for PNGRB  
Mr. Mayuri Raghuvansh  
Mr. Nirajkumar**

**ORDER**

Post the matter on **16.01.2015**. In the meantime, pleadings be completed.

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice Mrs. Ranjana P. Desai))  
Chairperson**

Ts/pr